

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :18-02-2022

Date : 18.02.2022										
S L N O	C.A. No.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Other Documen t	Deal ing Sect ion	Se at
1	6631/ 2022	18.02.2 022	CMP- 13/201 7	ASUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-16			(S ea t No - )
2	6632/ 2022	18.02.2 022	CMP- 13/201 7	N.C. SINHA	C.O.	COURT NO. 25	Order Dtd. 2022-02-16			(S ea t No - )
3	6633/ 2022	18.02.2 022	CMP- 120/20 22	A.K.BEHE RA	C.O.	COURT NO. 22	Order Dtd. 2022-02-16		WRIT BRANC H-8	(S ea t No - 40 )
4	6634/ 2022	18.02.2 022	WP (C) - 1190/2 022	B.DASH	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(S ea t No - 40 )
5	6635/ 2022	18.02.2 022	WP (C) - 4228/2 022	P.K.MISH RA	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(S ea t No - 40 )
6	6636/ 2022	18.02.2 022	WPC (OA C) - 2830/2 012	P.K.MOHA NTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No

										- 40 )
7	6637/ 2022	18.02.2 022	CONTC- 1196/2 022	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 40 )
8	6638/ 2022	18.02.2 022	CONTC- 266/20 22	R.CH.ROU T	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17	CONTE MPT		(S ea t No - 1)
9	6639/ 2022	18.02.2 022	WP (C) - 17099/ 2006	MANASI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(S ea t No - 1)
1 0	6640/ 2022	18.02.2 022	CONTC- 1281/2 022	M.R.SAHO O	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 1)
1 1	6641/ 2022	18.02.2 022	CONTC- 1275/2 022	P.K.LENK A	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 1)
1 2	6642/ 2022	18.02.2 022	CONTC- 1270/2 022	T.K. CHOWDURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 1)
1 3	6643/ 2022	18.02.2 022	CONTC- 1106/2 022	T.BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
1 4	6644/ 2022	18.02.2 022	WP (C) - 4241/2 022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-16	WRIT BRANC H-2		(S ea t No - 9)
1	6645/ 2022	18.02.2 022	ABLAPL	P.K.JENA	C.O.	COURT	Order Dtd.			(S

5	2022	022	- 1872/2 020			NO. 25	2022-02-16			ea t No - 9)
1 6	6646/ 2022	18.02.2 022	SA- 118/19 91	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S ea t No - 9)
1 7	6647/ 2022	18.02.2 022	RSA- 328/20 04	P.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(S ea t No - 9)
1 8	6648/ 2022	18.02.2 022	RSA- 155/20 10	P.K.LENK A	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(S ea t No - 9)
1 9	6649/ 2022	18.02.2 022	CONTC- 1197/2 022	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 9)
2 0	6650/ 2022	18.02.2 022	CONTC- 1198/2 022	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 9)
2 1	6651/ 2022	18.02.2 022	CONTC- 1199/2 022	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 9)
2 2	6652/ 2022	18.02.2 022	CONTC- 1200/2 022	G.C.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 9)
2 3	6653/ 2022	18.02.2 022	WPC (OA C) - 2996/2 012	MD.ABID	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 9)

24	6654/2022	18.02.2022	WP (C) - 4766/2022	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 9)
25	6655/2022	18.02.2022	WP (C) - 4735/2022	S.K.PARI DA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 9)
26	6656/2022	18.02.2022	WP (C) - 4733/2022	S.K.PARI DA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 9)
27	6657/2022	18.02.2022	WP (C) - 1516/2022	L.N.RAYA TSINGH	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 9)
28	6658/2022	18.02.2022	WP (C) - 2431/2022	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(Seat No - 9)
29	6659/2022	18.02.2022	WP (C) - 4680/2022	SANGRAM KUMAR SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 9)
30	6660/2022	18.02.2022	RSA-406/2005	K. T. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-10			(Seat No - 9)
31	6661/2022	18.02.2022	WP (C) - 4500/2022	B.K.PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 9)
32	6662/2022	18.02.2022	WP (C) - 4679/2022	SANGRAM KUMAR SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 9)

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33	6663/2022	18.02.2022	RSA-319/2014	K. N. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 9)
34	6664/2022	18.02.2022	RSA-319/2014	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-02-10			(Seat No - 9)
35	6665/2022	18.02.2022	RSA-320/2014	K. N. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-10			(Seat No - 9)
36	6666/2022	18.02.2022	WP (C) - 4679/2022	BABITA SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 9)
37	6667/2022	18.02.2022	RSA-320/2014	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-02-10			(Seat No - 9)
38	6668/2022	18.02.2022	WP (C) - 22134/2021	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 9)
39	6669/2022	18.02.2022	WP (C) - 22134/2021	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 9)
40	6670/2022	18.02.2022	CMP-618/2021	B. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(Seat No - 9)
41	6671/2022	18.02.2022	CMP-618/2021	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(Seat No - 9)

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4 2	6672/ 2022	18.02.2 022	WP (C) - 18306/ 2018	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 9)
4 3	6673/ 2022	18.02.2 022	ABLAPL - 1822/2 020	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 9)
4 4	6674/ 2022	18.02.2 022	ABLAPL - 1663/2 020	A.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 9)
4 5	6675/ 2022	18.02.2 022	WP (C) - 4471/2 022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 9)
4 6	6676/ 2022	18.02.2 022	CRLA- 444/20 16	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-02-16		CRIMI NAL APPEA L	(S ea t No - 4)
4 7	6677/ 2022	18.02.2 022	WP (C) - 4468/2 022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 4)
4 8	6678/ 2022	18.02.2 022	WP (C) - 1218/2 022	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 4)
4 9	6679/ 2022	18.02.2 022	WP (C) - 34186/ 2020	DILLIP SAMAL	C.O.	COURT NO. 9	Order Dtd. 2022-02-15		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 5)
5 0	6680/ 2022	18.02.2 022	WP (C) - 18263/ 2020	M/S A.PATTNA	GENE RAL		Order Dtd. 2022-02-17			(S ea

			2018	IK						t No - 10 5)
5 1	6681/ 2022	18.02.2 022	CRLA- 166/20 18	K.N.SAHO O	C.O.	COURT NO. 5	Order Dtd. 2022-02-16		CRIMI NAL APPEA L	(S ea t No - 5)
5 2	6682/ 2022	18.02.2 022	CRLA- 269/20 21	A.K.PAND A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16		CRIMI NAL APPEA L	(S ea t No - 1)
5 3	6683/ 2022	18.02.2 022	WP (C) - 1256/2 022	P.K.BEHE RA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 1)
5 4	6684/ 2022	18.02.2 022	WP (C) - 4734/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		WRIT BRANC H-4	(S ea t No - 27 )
5 5	6685/ 2022	18.02.2 022	WP (C) - 4469/2 022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 27 )
5 6	6686/ 2022	18.02.2 022	WP (C) - 4434/2 022	P.K.MISH RA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		WRIT BRANC H-7	(S ea t No - 44 )
5 7	6687/ 2022	18.02.2 022	WP (C) - 47/202 2	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(S ea t No - 44 )
5 8	6688/ 2022	18.02.2 022	WP (C) - 47/202	P. K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-15			(S ea

			2			OLD				t No - 44 )
5 9	6689/ 2022	18.02.2 022	WP(C) - 18264/ 2018	M/S A.PATTNA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 44 )
6 0	6690/ 2022	18.02.2 022	ABLAPL - 10855/ 2020	B.P. TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(S ea t No - 44 )
6 1	6691/ 2022	18.02.2 022	WP(C) - 14180/ 2014	R. K. MOHAPATR A	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(S ea t No - 44 )
6 2	6692/ 2022	18.02.2 022	WP(C) - 18262/ 2018	M/S A.PATTNA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 44 )
6 3	6693/ 2022	18.02.2 022	ABLAPL - 10863/ 2020	M.R.ROUT RAY	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(S ea t No - 44 )
6 4	6694/ 2022	18.02.2 022	WP(C) - 4108/2 022	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 44 )
6 5	6695/ 2022	18.02.2 022	WP(C) - 18268/ 2018	M/S A.PATTNA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 44 )



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6 6	6696/ 2022	18.02.2 022	WP (C) - 1717/2 021	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 7)
6 7	6697/ 2022	18.02.2 022	WP (C) - 37155/ 2021	A. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 10 7)
6 8	6698/ 2022	18.02.2 022	ABLAPL - 10831/ 2020	A.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(S ea t No - 10 7)
6 9	6699/ 2022	18.02.2 022	WP (C) - 18267/ 2018	M/S A.PATTNA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 10 7)
7 0	6700/ 2022	18.02.2 022	ABLAPL - 10332/ 2020	S.K.BISW AL	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 10 7)
7 1	6701/ 2022	18.02.2 022	WP (C) - 18265/ 2018	M/S A.PATTNA IK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 10 7)
7 2	6702/ 2022	18.02.2 022	ABLAPL - 10781/ 2020	SAILENDR A BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(S ea t No - 10 7)
7 3	6703/ 2022	18.02.2 022	ABLAPL - 10893/ 2020	S.CHOUDH URY	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t

			2020						No - 10 7)
7 4	6704/ 2022	18.02.2 022	ABLAPL - 10744/ 2020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(S ea t No - 10 7)
7 5	6705/ 2022	18.02.2 022	WP (C) - 18266/ 2018	M/S A.PATTNA IK, J.BEHERA , S.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 10 7)
7 6	6706/ 2022	18.02.2 022	ABLAPL - 10719/ 2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(S ea t No - 10 7)
7 7	6707/ 2022	18.02.2 022	WP (C) - 4572/2 022	P.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 10 7)
7 8	6708/ 2022	18.02.2 022	ABLAPL - 10900/ 2020	P.K.LENK A	C.O.	COURT NO. 1	Order Dtd. 2022-02-16		(S ea t No - 10 7)
7 9	6709/ 2022	18.02.2 022	WP (C) - 33786/ 2011	R.K.BARI K	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		(S ea t No - 10 7)
8 0	6710/ 2022	18.02.2 022	SA- 80/199 3	K.N.SAHO O	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(S ea t No - 10 7)

8 1	6711/ 2022	18.02.2 022	ABLAPL - 10731/ 2020	AJAY KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 10 7)
8 2	6712/ 2022	18.02.2 022	CRLA- 212/20 21	P.K. SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-02-16			(S ea t No - 10 7)
8 3	6713/ 2022	18.02.2 022	ABLAPL - 10634/ 2020	P. K. DASH	C.O.	COURT NO. 2	Order Dtd. 2022-02-15			(S ea t No - 10 7)
8 4	6714/ 2022	18.02.2 022	CRLMC- 227/20 22	N.K.SATA PATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 10 7)
8 5	6715/ 2022	18.02.2 022	WP (C) - 3074/2 022	R.K.BARI K	C.O.	COURT NO. 9	Order Dtd. 2022-02-15			(S ea t No - 10 7)
8 6	6716/ 2022	18.02.2 022	ABLAPL - 10748/ 2020	L.N.RAYA TSINGH	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(S ea t No - 10 7)
8 7	6717/ 2022	18.02.2 022	WP (C) - 38384/ 2021	ARUN KUMAT JATI	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(S ea t No - 10 7)
8 8	6718/ 2022	18.02.2 022	ABLAPL - 13232/ 2020	BINDU SAGAR SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No

										- 10 7)
8 9	6719/ 2022	18.02.2 022	WPCRL- 18/202 0	H.K.PAND A	C.O.	COURT NO. 19	Order Dtd. 2022-02-15			(S ea t No - 10 7)
9 0	6720/ 2022	18.02.2 022	ABLAPL - 13226/ 2020	B.P. TUNGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 10 7)
9 1	6721/ 2022	18.02.2 022	ABLAPL - 10873/ 2020	GAGAN ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(S ea t No - 10 7)
9 2	6722/ 2022	18.02.2 022	CRLMC- 10/202 2	P.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-16			(S ea t No - 10 7)
9 3	6723/ 2022	18.02.2 022	TA- 14/200 1	T.K.NAYA K	C.O.	COURT NO. 11	Order Dtd. 2022-02-16		CIVIL REVIS ION	(S ea t No - 1)
9 4	6724/ 2022	18.02.2 022	ABLAPL - 10986/ 2020	M. K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-02-16			(S ea t No - 1)
9 5	6725/ 2022	18.02.2 022	WP (C) - 9449/2 010	R.K.BARI K	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(S ea t No - 1)
9 6	6726/ 2022	18.02.2 022	ABLAPL - 10951/ 2020	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No

										- 1)
9 7	6727/ 2022	18.02.2 022	CRIMC- 215/20 22	R.MOHANT Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
9 8	6728/ 2022	18.02.2 022	ABLAPL - 10974/ 2020	JAGADIP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-02-16			(S ea t No - 1)
9 9	6729/ 2022	18.02.2 022	WP (C) - 5077/2 006	P.K.MISH RA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
1 0 0	6730/ 2022	18.02.2 022	ABLAPL - 10974/ 2020	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-02-16			(S ea t No - 1)
1 0 1	6731/ 2022	18.02.2 022	WP (C) - 25949/ 2021	R.C. DAS	C.O.	COURT NO. 9	Order Dtd. 2022-02-15		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 0)
1 0 2	6732/ 2022	18.02.2 022	WP (C) - 13751/ 2006	P.K.MISH RA	C.O.	COURT NO. 9	Order Dtd. 2022-02-15			(S ea t No - 11 0)
1 0 3	6733/ 2022	18.02.2 022	ABLAPL - 10902/ 2020	S. CHOUDHUR Y	C.O.	COURT NO. 1	Order Dtd. 2022-02-16		CRMIN AL MISC- 2	(S ea t No - 11 )
1 0 4	6734/ 2022	18.02.2 022	CONTC (CPC) - 123/20 17	S.K.SAHO O	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		OA Branc h	(S ea t No - 1)

105	6735/2022	18.02.2022	ABLAPL - 10903/2020	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 1)
106	6736/2022	18.02.2022	WP (C) - 9572/2009	D. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 1)
107	6737/2022	18.02.2022	ABLAPL - 10952/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 1)
108	6738/2022	18.02.2022	WP (C) - 14859/2009	C.R.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16			(Seat No - 1)
109	6739/2022	18.02.2022	WP (C) - 15875/2007	D.P. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16			(Seat No - 1)
110	6740/2022	18.02.2022	CMAPL-521/2017	BABITA SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 1)
111	6741/2022	18.02.2022	WP (C) - 14108/2010	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(Seat No - 1)
112	6742/2022	18.02.2022	WP (C) - 4649/2022	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
113	6743/2022	18.02.2022	WP (C) - 10804/2009	H.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16			(Seat No - 1)

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1 1 4	6744/ 2022	18.02.2 022	WP (C) - 12314/ 2021	J.R.KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14			(S ea t No - 10 1)
1 1 5	6745/ 2022	18.02.2 022	WP (C) - 4662/2 022	D.D.MOHA NTY	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(S ea t No - 10 1)
1 1 6	6746/ 2022	18.02.2 022	WP (C) - 4649/2 022	M.N. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16	WRIT BRANC H (DIVI SION BENCH )		(S ea t No - 10 1)
1 1 7	6747/ 2022	18.02.2 022	WP (C) - 12316/ 2021	J.R.KAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-14			(S ea t No - 10 1)
1 1 8	6748/ 2022	18.02.2 022	CONTC (CPC) - 136/20 19	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 10 1)
1 1 9	6749/ 2022	18.02.2 022	WP (C) - 9029/2 021	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 10 1)
1 2 0	6750/ 2022	18.02.2 022	WP (C) - 18250/ 2008	B.MOHANT Y	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(S ea t No - 10 1)
1	6751/ 2022	18.02.2	WP (C) -	ASHOK	C.O.	COURT	Order Dtd.			(S

2 1	2022	022	2934/2 004	KUMAR RANA		NO. 1	2022-02-16			ea t No - 10 1)
1 2 2	6752/ 2022	18.02.2 022	WP (C) - 39407/ 2021	GYANENDR A CHANDRA SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16			(S ea t No - 10 1)
1 2 3	6753/ 2022	18.02.2 022	WPC (OA C) - 3400/2 012	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 10 1)
1 2 4	6754/ 2022	18.02.2 022	WP (C) - 4645/2 022	T.K.NAYA K	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 1)
1 2 5	6755/ 2022	18.02.2 022	WP (C) - 4173/2 022	C.R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 10 1)
1 2 6	6756/ 2022	18.02.2 022	WA- 61/200 5	MR. ARARESH BHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16		M.J.C .	(S ea t No - 1)
1 2 7	6757/ 2022	18.02.2 022	WP (C) - 39284/ 2021	P.K. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16			(S ea t No - 1)
1 2 8	6758/ 2022	18.02.2 022	WP (C) - 4756/2 022	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 1)
1	6759/	18.02.2	CONTC (	R.K.MEHE	C.O.	COURT	Order Dtd.			(S



29	2022	022	CPC) - 469/2016	R		NO. 1	2022-02-16			eat No - 1)
130	6760/2022	18.02.2022	WP (C) - 4645/2022	M.N.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
131	6761/2022	18.02.2022	WP (C) - 4516/2009	T. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16			(Seat No - 101)
132	6762/2022	18.02.2022	WP (C) - 4190/2022	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 101)
133	6763/2022	18.02.2022	CONTC (CP) - 229/2019	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 101)
134	6764/2022	18.02.2022	WP (C) - 41036/2021	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 101)
135	6765/2022	18.02.2022	WP (C) - 10973/2009	R.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16		WRIT BRANCH-4	(Seat No - 17)
136	6766/2022	18.02.2022	WP (C) - 41023/2021	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 17)

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1 3 7	6767/ 2022	18.02.2 022	WP (C) - 4492/2 022	D.D. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 12 1)
1 3 8	6768/ 2022	18.02.2 022	CONTC (CP) - 140/20 19	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 12 1)
1 3 9	6769/ 2022	18.02.2 022	WP (C) - 4507/2 022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 12 1)
1 4 0	6770/ 2022	18.02.2 022	WP (C) - 31692/ 2021	P. K. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(S ea t No - 12 1)
1 4 1	6771/ 2022	18.02.2 022	WP (C) - 4492/2 022	D.K.SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 12 1)
1 4 2	6772/ 2022	18.02.2 022	CONTC (CP) - 237/20 18	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 12 1)
1 4 3	6773/ 2022	18.02.2 022	WP (C) - 949/20 22	M.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16			(S ea t No - 12 1)
1 4 4	6774/ 2022	18.02.2 022	WP (C) - 4641/2 022	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t

									No - 12 1)
1 4 5	6775/ 2022	18.02.2 022	CONTC (CP) - 306/20 18	S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(S ea t No - 12 1)
1 4 6	6776/ 2022	18.02.2 022	WP (C) - 4517/2 022	RAMA KRISHNA BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 12 1)
1 4 7	6777/ 2022	18.02.2 022	WP (C) - 3680/2 022	R.K.BARI K	C.O.	COURT NO. 1	Order Dtd. 2022-02-17	WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 3)
1 4 8	6778/ 2022	18.02.2 022	ABLAPL - 10455/ 2020	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-15		(S ea t No - 11 3)
1 4 9	6779/ 2022	18.02.2 022	WP (C) - 3661/2 022	R.K.BARI K	C.O.	COURT NO. 1	Order Dtd. 2022-02-17	WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 3)
1 5 0	6780/ 2022	18.02.2 022	CONTC (CP) - 494/20 17	JYOTIRAN I RATH	C.O.	COURT NO. 1	Order Dtd. 2021-08-17		(S ea t No - 11 3)
1 5 1	6781/ 2022	18.02.2 022	WPCRL- 351/20 14	SAMIR BARIK	C.O.	COURT NO. 16	Order Dtd. 2022-02-16		(S ea t No - 11 3)

152	6782/2022	18.02.2022	CRLMP-215/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(Seat No - 113)
153	6783/2022	18.02.2022	CRLMP-256/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(Seat No - 113)
154	6784/2022	18.02.2022	CRLMP-235/2022	SAILENDRA BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(Seat No - 113)
155	6785/2022	18.02.2022	WP (C) - 4371/2022	KABITA PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 113)
156	6786/2022	18.02.2022	WPCRL-14/2022	B.C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Seat No - 113)
157	6787/2022	18.02.2022	BLAPL-1176/2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(Seat No - 113)
158	6788/2022	18.02.2022	BLAPL-1098/2022	T. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(Seat No - 113)
159	6789/2022	18.02.2022	BLAPL-10663/2021	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 113)

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1 6 0	6790/ 2022	18.02.2 022	BLAPL- 10038/ 2021	HRUDANAN DA MOHAPATR A	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(S ea t No - 11 3)
1 6 1	6791/ 2022	18.02.2 022	BLAPL- 10936/ 2021	MOTILAL MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(S ea t No - 11 3)
1 6 2	6792/ 2022	18.02.2 022	WP (C) - 4336/2 022	A.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 11 3)
1 6 3	6793/ 2022	18.02.2 022	BLAPL- 10935/ 2021	MOTILAL MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(S ea t No - 11 3)
1 6 4	6794/ 2022	18.02.2 022	BLAPL- 11602/ 2021	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-02-17		CRIMI NAL MISC- 1	(S ea t No - 8)
1 6 5	6795/ 2022	18.02.2 022	WP (C) - 4338/2 022	A.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 8)
1 6 6	6796/ 2022	18.02.2 022	WPC (OA C) - 105/20 10	R. K. MEHER	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(S ea t No - 8)
1 6 7	6797/ 2022	18.02.2 022	WP (C) - 4340/2 022	A.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No

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1 6 8	6798/ 2022	18.02.2 022	WP (C) - 4342/2 022	A.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 8)
1 6 9	6799/ 2022	18.02.2 022	WP (C) - 38096/ 2021	H.K.MAHA NTA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-17			(S ea t No - 8)
1 7 0	6800/ 2022	18.02.2 022	WP (C) - 2642/2 022	P.CH.SEJ PADA	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 8)
1 7 1	6801/ 2022	18.02.2 022	CRLMP- 261/20 22	GIRIJA SANKAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-02-16			(S ea t No - 8)
1 7 2	6802/ 2022	18.02.2 022	CRLMP- 211/20 22	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-02-16			(S ea t No - 8)
1 7 3	6803/ 2022	18.02.2 022	CRLMP- 236/20 22	BISHNU PRASAD RATH	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(S ea t No - 8)
1 7 4	6804/ 2022	18.02.2 022	CRLMP- 13/202 2	J.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(S ea t No - 8)
1 7 5	6805/ 2022	18.02.2 022	CRLMP- 273/20 22	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(S ea t No - 8)
1 7 6	6806/ 2022	18.02.2 022	CRLMP- 240/20 22	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(S ea t

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177	6807/2022	18.02.2022	CRLMP-255/2022	BYOMAKES H TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(Seat No - 8)
178	6808/2022	18.02.2022	CRLMP-216/2022	BYOMAKES H TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(Seat No - 8)
179	6809/2022	18.02.2022	BLAPL-7340/2021	R.K.BARI K	C.O.	COURT NO. 25	Order Dtd. 2022-02-16			(Seat No - 8)
180	6810/2022	18.02.2022	BLAPL-7391/2021	P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 8)
181	6811/2022	18.02.2022	BLAPL-6917/2021	R.R. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 8)
182	6812/2022	18.02.2022	BLAPL-6196/2021	S.K.LENKA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17		CRIMINAL MISC-2	(Seat No - 15)
183	6813/2022	18.02.2022	ABLAPL-81/2022	B.P.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-16		CRIMINAL MISC-1	(Seat No - 7)
184	6814/2022	18.02.2022	BLAPL-7334/2021	A.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-16			(Seat No - 7)
1	6815/	18.02.2	BLAPL-	A.K.	C.O.	COURT	Order Dtd.			(S

85	2022	022	7295/2021	MOHANTY		NO. 25	2022-02-16			eat No - 7)
186	6816/2022	18.02.2022	WPC (OAC) - 4182/2014	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 7)
187	6817/2022	18.02.2022	WPC (OAC) - 4129/2014	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 7)
188	6818/2022	18.02.2022	WPC (OAC) - 1257/2017	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 7)
189	6819/2022	18.02.2022	CRLA-124/2022	M.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17		CRIMINAL APPEAL	(Seat No - 3)
190	6820/2022	18.02.2022	WP (C) - 4586/2022	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-02-16		WRIT BRANCH-8	(Seat No - 41)
191	6821/2022	18.02.2022	ABLAPL - 89/2022	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-28			(Seat No - 41)
192	6822/2022	18.02.2022	ABLAPL - 62/2022	P.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 41)
193	6823/2022	18.02.2022	BLAPL-7408/2021	N.C. SINHA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 7)



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194	6824/2022	18.02.2022	BLAPL-7441/2021	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No-41)
195	6825/2022	18.02.2022	BLAPL-7396/2021	P. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-07			(Seat No-41)
196	6826/2022	18.02.2022	BLAPL-7389/2021	S. P. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No-41)
197	6827/2022	18.02.2022	BLAPL-7443/2021	P.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No-41)
198	6828/2022	18.02.2022	WP(C)-41272/2021	A.B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-17		WRIT BRANCH-6	(Seat No-16)
199	6829/2022	18.02.2022	BLAPL-7483/2021	H.K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No-16)
200	6830/2022	18.02.2022	ARBA-1/2008	M.R. MALLA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No-16)

201	6831/2022	18.02.2022	BLAPL-7467/2021	B.R.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 16)
202	6832/2022	18.02.2022	ARBA-1/2008	B.K. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 16)
203	6833/2022	18.02.2022	BLAPL-7423/2021	K.C. TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 16)
204	6834/2022	18.02.2022	ABLAPL - 1707/2020	P. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 16)
205	6835/2022	18.02.2022	BLAPL-7489/2021	JAYADEBA BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 16)
206	6836/2022	18.02.2022	ABLAPL - 10696/2020	S. PATTANAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 16)
207	6837/2022	18.02.2022	BLAPL-9133/2021	S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-02-17		CRIMINAL MISC-3	(Seat No - 3)
208	6838/2022	18.02.2022	ABLAPL - 2000/2020	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - )

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209	6839/2022	18.02.2022	BLAPL-9340/2021	PARTHA SARATHI DAS	C.O.	COURT NO. 12	Order Dtd. 2022-02-17			(Seat No - 3)
210	6840/2022	18.02.2022	ABLAPL - 1999/2020	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 3)
211	6841/2022	18.02.2022	ABLAPL - 1997/2020	BISWARAN JAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 3)
212	6842/2022	18.02.2022	WPC (OA C) - 1680/2015	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 3)
213	6843/2022	18.02.2022	ABLAPL - 1996/2020	P. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 3)
214	6844/2022	18.02.2022	WPC (OA C) - 3002/2017	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 3)
215	6845/2022	18.02.2022	ABLAPL - 1989/2020	H.N.MOHAPATRA.	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 3)
216	6846/2022	18.02.2022	ABLAPL - 1983/2020	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(Seat No - 3)
217	6847/2022	18.02.2022	WP (C) - 40004/2021	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Seat No

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2 1 8	6848/ 2022	18.02.2 022	ABLAPL - 1979/2 020	A.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 3)
2 1 9	6849/ 2022	18.02.2 022	ABLAPL - 1978/2 020	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 3)
2 2 0	6850/ 2022	18.02.2 022	WPC (OA )- 528/20 19	L.D.PAND A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-16			(S ea t No - 3)
2 2 1	6851/ 2022	18.02.2 022	ABLAPL - 1975/2 020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 3)
2 2 2	6852/ 2022	18.02.2 022	WPC (OA C)- 4190/2 014	P.K.MALL ICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 3)
2 2 3	6853/ 2022	18.02.2 022	ABLAPL - 1960/2 020	A.C. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 3)
2 2 4	6854/ 2022	18.02.2 022	ABLAPL - 1950/2 020	MD. ABID	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 3)
2 2 5	6855/ 2022	18.02.2 022	ABLAPL - 1941/2 020	B.K. DALAI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 3)
2 2 6	6856/ 2022	18.02.2 022	ABLAPL - 1939/2	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t

			020						No - 3)
2 2 7	6857/ 2022	18.02.2 022	ABLAPL - 1938/2 020	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		(S ea t No - 3)
2 2 8	6858/ 2022	18.02.2 022	WPC (OA C)- 4396/2 014	P.K.MALL ICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17		(S ea t No - 3)
2 2 9	6859/ 2022	18.02.2 022	ABLAPL - 1933/2 020	BIDYADHA R MANSINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		(S ea t No - 3)
2 3 0	6860/ 2022	18.02.2 022	ABLAPL - 1931/2 020	BIDYADHA R MANSINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		(S ea t No - 3)
2 3 1	6861/ 2022	18.02.2 022	ABLAPL - 1133/2 022	PARTHA SARATHI DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		(S ea t No - 3)
2 3 2	6862/ 2022	18.02.2 022	ABLAPL - 1927/2 020	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		(S ea t No - 3)
2 3 3	6863/ 2022	18.02.2 022	ABLAPL - 407/20 22	PARTHA SARATHI DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		(S ea t No - 3)
2 3 4	6864/ 2022	18.02.2 022	ABLAPL - 1926/2 020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		(S ea t No - 3)
2 3	6865/ 2022	18.02.2 022	WPC (OA C)-	P.K.MALL ICK	C.O.	COURT NO. 2	Order Dtd. 2022-02-17		(S ea

5			4397/2014			OLD				t No - 3)
2 3 6	6866/ 2022	18.02.2022	WP (C) - 4281/2022	R.K.BARI K	C.O.	COURT NO. 6	Order Dtd. 2022-02-17		WRIT BRANC H-2	(S ea t No - 9)
2 3 7	6867/ 2022	18.02.2022	ABLAPL - 13890/ 2019	SAMBEET PATTANAY AK	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(S ea t No - 9)
2 3 8	6868/ 2022	18.02.2022	ABLAPL - 1920/2020	S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
2 3 9	6869/ 2022	18.02.2022	ABLAPL - 1917/2020	A.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
2 4 0	6870/ 2022	18.02.2022	ABLAPL - 1915/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
2 4 1	6871/ 2022	18.02.2022	ABLAPL - 1909/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
2 4 2	6872/ 2022	18.02.2022	ABLAPL - 1907/2020	R.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
2 4 3	6873/ 2022	18.02.2022	ABLAPL - 1903/2020	T.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
2	6874/	18.02.2022	ABLAPL	S.DASH	C.O.	COURT	Order Dtd.			(S

44	2022	022	- 1901/2 020			NO. 1	2022-02-17			ea t No - 9)
245	6875/ 2022	18.02.2 022	ABLAPL - 1896/2 020	RABINDRA NATH PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
246	6876/ 2022	18.02.2 022	ABLAPL - 1885/2 020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
247	6877/ 2022	18.02.2 022	ABLAPL - 1879/2 020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
248	6878/ 2022	18.02.2 022	ABLAPL - 1656/2 021	P.K.MOHA NTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(S ea t No - 9)
249	6879/ 2022	18.02.2 022	WP (C) - 2934/2 004	A.K.RANA	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 9)
250	6880/ 2022	18.02.2 022	ABLAPL - 1164/2 020	PRADEEP KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
251	6881/ 2022	18.02.2 022	OJC- 2152/1 975	BRAJA KISHORE SINGH	GENE RAL		PetitionEntire Order,			(S ea t No - 9)
252	6882/ 2022	18.02.2 022	ABLAPL - 1013/2 020	N.K.SATA PATAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)

2 5 3	6883/ 2022	18.02.2 022	ABLAPL - 17739/ 2019	A.K.BEHE RA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(S ea t No - 9)
2 5 4	6884/ 2022	18.02.2 022	ABLAPL - 13805/ 2019	N.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(S ea t No - 9)
2 5 5	6885/ 2022	18.02.2 022	WP(C)- 952/20 22	GYANENDR A KUMAR TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2022-02-14		WRIT BRANC H-8	(S ea t No - 40 )
2 5 6	6886/ 2022	18.02.2 022	CRLREV - 371/20 21	C.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-02-17		CRIMI NAL REVIS ION	(S ea t No - 1)
2 5 7	6887/ 2022	18.02.2 022	CRLMC- 2909/2 021	SANJIB KU. BHANJI DE O	C.O.	COURT NO. 6	Order Dtd. 2022-03-03		CRMIN AL MISC- 2	(S ea t No - 16 )
2 5 8	6888/ 2022	18.02.2 022	CRLMC- 2971/2 021	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-16			(S ea t No - 16 )
2 5 9	6889/ 2022	18.02.2 022	BLAPL- 976/20 21	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 16 )
2 6 0	6890/ 2022	18.02.2 022	ABLAPL - 15187/ 2021	S.K.LENK A	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(S ea t No - 16 )



261	6891/2022	18.02.2022	ABLAPL - 2939/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 16)
262	6892/2022	18.02.2022	ABLAPL - 2923/2021	M.R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 16)
263	6893/2022	18.02.2022	ABLAPL - 2591/2021	A.C.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 16)
264	6894/2022	18.02.2022	CMP-115/2022	P.K.LENKA	C.O.	COURT NO. 22	Order Dtd. 2022-02-10			(Seat No - 16)
265	6895/2022	18.02.2022	ABLAPL - 2588/2021	B.R.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 16)
266	6896/2022	18.02.2022	ABLAPL - 2584/2021	S.S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 16)
267	6897/2022	18.02.2022	ABLAPL - 2597/2021	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 16)
268	6898/2022	18.02.2022	WP (C) - 4613/2022	A.C.R.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 16)

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2 6 9	6899/ 2022	18.02.2 022	WP (C) - 17649/ 2020	B. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-16			(S ea t No - 16 )
2 7 0	6900/ 2022	18.02.2 022	ABLAPL - 2397/2 021	M.R.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 16 )
2 7 1	6901/ 2022	18.02.2 022	ABLAPL - 2579/2 021	B. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 16 )
2 7 2	6902/ 2022	18.02.2 022	ABLAPL - 1301/2 022	RAMAKANT A SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(S ea t No - 16 )
2 7 3	6903/ 2022	18.02.2 022	ABLAPL - 2472/2 021	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 16 )
2 7 4	6904/ 2022	18.02.2 022	ABLAPL - 791/20 21	M.R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(S ea t No - 16 )
2 7 5	6905/ 2022	18.02.2 022	WP (C) - 4406/2 022	S.S. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(S ea t No - 16 )
2	6906/	18.02.2	WP (C) -	S.S.	C.O.	COURT	Order Dtd.			(S

76	2022	022	4405/2022	BISWAL		NO. 24	2022-02-17			eat No - 16)
277	6907/2022	18.02.2022	CONTC-1185/2022	A.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-16		CONTE MPT	(Seat No - 1)
278	6908/2022	18.02.2022	ABLAPL - 2459/2021	S. S. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 1)
279	6909/2022	18.02.2022	WP (C) - 4285/2022	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 1)
280	6910/2022	18.02.2022	WP (C) - 1334/2022	A.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-16		WRIT BRANC H-7	(Seat No - 5)
281	6911/2022	18.02.2022	ABLAPL - 2444/2021	P. R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 5)
282	6912/2022	18.02.2022	WP (C) - 4284/2022	R.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 5)
283	6913/2022	18.02.2022	WP (C) - 1469/2022	A.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(Seat No - 5)
284	6914/2022	18.02.2022	WP (C) - 1925/2022	G.K.NANDA	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No -

										5)
285	6915/2022	18.02.2022	ABLAPL - 2442/2021	P. R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 5)
286	6916/2022	18.02.2022	WP (C) - 1905/2022	M.R. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 5)
287	6917/2022	18.02.2022	ABLAPL - 2413/2021	A. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 5)
288	6918/2022	18.02.2022	WP (C) - 4417/2022	P.R.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(Seat No - 5)
289	6919/2022	18.02.2022	WP (C) - 1599/2022	A. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 5)
290	6920/2022	18.02.2022	ABLAPL - 1981/2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 5)
291	6921/2022	18.02.2022	ABLAPL - 1975/2021	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 5)
292	6922/2022	18.02.2022	WP (C) - 2130/2022	P.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(Seat No - 5)
293	6923/2022	18.02.2022	WP (C) - 1380/2022	NIRANJAN PRASAD PATRA	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 5)

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294	6924/2022	18.02.2022	ABLAPL - 1320/2022	SAKTI PRASAD DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 5)
295	6925/2022	18.02.2022	WP (C) - 931/2022	P.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(Seat No - 5)
296	6926/2022	18.02.2022	WP (C) - 529/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(Seat No - 5)
297	6927/2022	18.02.2022	ABLAPL - 1304/2022	S. C. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 5)
298	6928/2022	18.02.2022	WP (C) - 38248/2021	B.B.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-16		WRIT BRANCH-2	(Seat No - 6)
299	6929/2022	18.02.2022	ABLAPL - 1303/2022	S. C. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 6)
300	6930/2022	18.02.2022	WP (C) - 4585/2022	M. K. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-17			(Seat No - 6)
301	6931/2022	18.02.2022	ABLAPL - 1297/2022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 6)
302	6933/2022	18.02.2022	ABLAPL - 1297/2	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 6)

			022							No - 6)
3 0 3	6934/ 2022	18.02.2 022	ABLAPL - 1296/2 022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(S ea t No - 6)
3 0 4	6935/ 2022	18.02.2 022	ABLAPL - 1296/2 022	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(S ea t No - 6)
3 0 5	6936/ 2022	18.02.2 022	ABLAPL - 1295/2 022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(S ea t No - 6)
3 0 6	6937/ 2022	18.02.2 022	WP (C) - 38247/ 2021	B.B.DAS	C.O.	COURT NO. 24	Order Dtd. 2022-02-16		WRIT BRANC H-2	(S ea t No - 6)
3 0 7	6938/ 2022	18.02.2 022	ABLAPL - 1295/2 022	M. R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(S ea t No - 6)
3 0 8	6939/ 2022	18.02.2 022	WP (C) - 4563/2 022	M.K.PAND A	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(S ea t No - 6)
3 0 9	6940/ 2022	18.02.2 022	ABLAPL - 1294/2 022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(S ea t No - 6)
3 1 0	6941/ 2022	18.02.2 022	ABLAPL - 1045/2 020	G R PATRA	GENE RAL		Order Dtd. 2022-02-10			(S ea t No - 6)
3 1 1	6942/ 2022	18.02.2 022	ABLAPL -	M. R. ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-02-15			(S ea

1			1294/2022			OLD				t No - 6)
312	6943/2022	18.02.2022	ABLAPL - 1229/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21		CRMINAL MISC-2	(Seat No - 16)
313	6944/2022	18.02.2022	ABLAPL - 2722/2021	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 16)
314	6945/2022	18.02.2022	WP (C) - 15539/2009	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 16)
315	6946/2022	18.02.2022	WP (C) - 1569/2022	MANASI DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 16)
316	6947/2022	18.02.2022	WP (C) - 1585/2022	MANASI DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 16)
317	6948/2022	18.02.2022	WP (C) - 1574/2022	MANASI DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 16)
318	6949/2022	18.02.2022	WP (C) - 1578/2022	MANASI DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 16)

3 1 9	6950/ 2022	18.02.2 022	WP (C) - 1582/2 022	MANASI DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 16 )
3 2 0	6951/ 2022	18.02.2 022	WP (C) - 3542/2 022	LAXMIDHA R MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 16 )
3 2 1	6952/ 2022	18.02.2 022	WP (C) - 3858/2 022	ANUP KUMAR MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 16 )
3 2 2	6953/ 2022	18.02.2 022	WP (C) - 20991/ 2013	UDAY KUMAR	GENE RAL		Order Dtd. 2022-02-15			(S ea t No - 16 )
3 2 3	6954/ 2022	18.02.2 022	WP (C) - 10929/ 2018	UDAY KUMAR	GENE RAL		Order Dtd. 2021-04-15			(S ea t No - 16 )
3 2 4	6955/ 2022	18.02.2 022	BLAPL- 915/20 22	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-07			(S ea t No - 16 )
3 2 5	6956/ 2022	18.02.2 022	WPC (OA C) - 1110/2 006	S. K. SINGH	GENE RAL		Order Dtd. 2022-02-15			(S ea t No - 16 )
3 2 6	6957/ 2022	18.02.2 022	FAO- 546/20 15	SUJIT SATAPATHY	GENE RAL		Order Dtd. 2016-02-09		MISC. APPEAL SEC.	(S ea t No



										- 2)
3 2 7	6958/ 2022	18.02.2 022	WP (C) - 743/20 10	SUJIT SATAPATH Y	GENE RAL		Order Dtd. 2022-01-07			(S ea t No - 2)
3 2 8	6959/ 2022	18.02.2 022	ABLAPL - 18526/ 2017	S. K. TRIPATHY	GENE RAL		Order Dtd. 2018-06-28		CRIMI NAL MISC- 1	(S ea t No - 5)
3 2 9	6960/ 2022	18.02.2 022	ABLAPL - 19867/ 2016	S. K. TRIPATHY	GENE RAL		Order Dtd. 2017-03-03		CRIMI NAL MISC- 3	(S ea t No - 3)
3 3 0	6961/ 2022	18.02.2 022	CMP- 118/20 22	B. PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(S ea t No - 3)
3 3 1	6962/ 2022	18.02.2 022	WP (C) - 3541/2 022	LAXMIDHA R MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 3)
3 3 2	6963/ 2022	18.02.2 022	WP (C) - 3538/2 022	LAXMIDHA R MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 3)
3 3 3	6964/ 2022	18.02.2 022	CMP- 121/20 22	T. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(S ea t No - 3)
3 3 4	6965/ 2022	18.02.2 022	WP (C) - 3544/2 022	LAXMIDHA R MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 3)
3 3 5	6966/ 2022	18.02.2 022	WP (C) - 3518/2 022	LAXMIDHA R MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t

										No - 3)
336	6967/2022	18.02.2022	CMP-123/2022	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 3)
337	6968/2022	18.02.2022	WP (C) - 3543/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 3)
338	6969/2022	18.02.2022	WP (C) - 1272/2022	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 3)
339	6970/2022	18.02.2022	CMP-124/2022	S.C. SUNADARA	C.O.	COURT NO. 22	Order Dtd. 2022-02-17		WRIT BRANCH-8	(Seat No - 40)
340	6971/2022	18.02.2022	WP (C) - 1911/2022	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 40)
341	6972/2022	18.02.2022	WP (C) - 2772/2022	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 40)
342	6973/2022	18.02.2022	CMP-802/2021	P.K.PATRI	C.O.	COURT NO. 22	Order Dtd. 2022-02-17		WRIT BRANCH-6	(Seat No - 35)
343	6974/2022	18.02.2022	WP (C) - 2993/2022	SUBASH CH PANI	C.O.	COURT NO. 22	Order Dtd. 2022-02-03			(Seat No

										- 35 )
3 4 4	6975/ 2022	18.02.2 022	WP (C) - 1279/2 022	J.D.MUDU LI	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 35 )
3 4 5	6976/ 2022	18.02.2 022	WP (C) - 4102/2 022	K. N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 35 )
3 4 6	6977/ 2022	18.02.2 022	WP (C) - 4372/2 022	KABITA PATRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(S ea t No - 35 )
3 4 7	6978/ 2022	18.02.2 022	WP (C) - 2778/2 022	S.MOHARA NA	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 35 )
3 4 8	6979/ 2022	18.02.2 022	WP (C) - 1215/2 022	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		WRIT BRANC H-3	(S ea t No - 14 )
3 4 9	6980/ 2022	18.02.2 022	WP (C) - 4113/2 022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 14 )
3 5 0	6981/ 2022	18.02.2 022	WP (C) - 4724/2 022	PITAMBER BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(S ea t No - 14 )
3	6982/ 2022	18.02.2	WP (C) -	B.DASH	C.O.	COURT	Order Dtd.			(S

51	2022	022	4353/2022			NO. 22	2022-02-17			eat No - 14)
352	6983/2022	18.02.2022	WP (C) - 4383/2022	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 14)
353	6984/2022	18.02.2022	WP (C) - 1215/2022	R.K.MOHA PATRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		WRIT BRANC H-3	(Seat No - 14)
354	6985/2022	18.02.2022	WP (C) - 4339/2022	ARUN KUMAR JATI	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 14)
355	6986/2022	18.02.2022	WP (C) - 4304/2022	P. R. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(Seat No - 14)
356	6987/2022	18.02.2022	WP (C) - 4764/2022	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 14)
357	6988/2022	18.02.2022	WP (C) - 4542/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-04		WRIT BRANC H-8	(Seat No - 41)
358	6989/2022	18.02.2022	CMP- 11/2022	M. BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-17		WRIT BRANC H-7	(Seat No -

										18)
359	6990/2022	18.02.2022	CMP-31/2022	LAXMI NARAYAN RAYATSINGH	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 18)
360	6991/2022	18.02.2022	WP (C) - 2787/2022	P.R.SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-02-16	WRIT BRANCH (DIVISION BENCH)		(Seat No - 103)
361	6992/2022	18.02.2022	WP (C) - 37616/2021	T.BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-15			(Seat No - 103)
362	6993/2022	18.02.2022	WP (C) - 41305/2021	BISWAJIT NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16	WRIT BRANCH (DIVISION BENCH)		(Seat No - 108)
363	6994/2022	18.02.2022	WP (C) - 33181/2021	A.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-02-16			(Seat No - 108)
364	6995/2022	18.02.2022	ABLAPL - 1345/2022	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16	CRIMINAL MISC-3		(Seat No - 14)
365	6996/2022	18.02.2022	ABLAPL - 1359/2022	B.N.SAHU	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 14)
366	6997/2022	18.02.2022	ABLAPL -	S.K.BISWAL	C.O.	COURT NO. 9	Order Dtd. 2022-02-16			(Seat

6			1224/2022			OLD				t No - 14 )
3 6 7	6998/ 2022	18.02.2 022	ABLAPL - 1222/2 022	B.S.SWAI N	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
3 6 8	6999/ 2022	18.02.2 022	ABLAPL - 1216/2 022	S.K.BISW AL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
3 6 9	7000/ 2022	18.02.2 022	ABLAPL - 1212/2 022	UNMESH CHANDRA JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
3 7 0	7001/ 2022	18.02.2 022	ABLAPL - 15546/ 2021	S.ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRMIN AL MISC- 2	(S ea t No - 17 )
3 7 1	7002/ 2022	18.02.2 022	ABLAPL - 2977/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-16		CRIMI NAL MISC- 1	(S ea t No - 6 )
3 7 2	7003/ 2022	18.02.2 022	ABLAPL - 2907/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 6 )
3 7 3	7004/ 2022	18.02.2 022	ABLAPL - 2777/2 021	H.K.PATR A	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 6 )
3 7	7005/ 2022	18.02.2 022	ABLAPL -	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea

4			2437/2 021							t No - (6)
3 7 5	7006/ 2022	18.02.2 022	ABLAPL - 1619/2 021	H.K.BHOL	C.O.	COURT NO. 25	Order Dtd. 2022-02-16			(S ea t No - (6)
3 7 6	7007/ 2022	18.02.2 022	ABLAPL - 1333/2 022	S.P. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - (6)
3 7 7	7008/ 2022	18.02.2 022	ABLAPL - 1332/2 022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16	CRIMI NAL MISC- 3		(S ea t No - 14 )
3 7 8	7009/ 2022	18.02.2 022	ABLAPL - 1330/2 022	A.K.ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
3 7 9	7010/ 2022	18.02.2 022	ABLAPL - 1329/2 022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16	CRIMI NAL MISC- 3		(S ea t No - 14 )
3 8 0	7011/ 2022	18.02.2 022	ABLAPL - 1324/2 022	P.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
3 8 1	7012/ 2022	18.02.2 022	ABLAPL - 1323/2 022	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
3 8	7013/ 2022	18.02.2 022	CONTC (CP) -	S.N. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea

2			46/2013							t No - 14 )
3 8 3	7014/ 2022	18.02.2 022	ABLAPL - 1322/2 022	R.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMI NAL MISC- 3	(S ea t No - 14 )
3 8 4	7015/ 2022	18.02.2 022	MATA- 92/202 0	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-16		FIRST APPEA L	(S ea t No - 1)
3 8 5	7016/ 2022	18.02.2 022	ABLAPL - 1265/2 022	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
3 8 6	7017/ 2022	18.02.2 022	ABLAPL - 1256/2 022	PRANAYAN EE DASMOHAP ATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
3 8 7	7018/ 2022	18.02.2 022	ABLAPL - 1280/2 022	SUMIT SEKHAR PATTANAI K	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
3 8 8	7019/ 2022	18.02.2 022	ABLAPL - 1341/2 022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
3 8 9	7020/ 2022	18.02.2 022	ABLAPL - 1340/2 022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
3 9 0	7021/ 2022	18.02.2 022	ABLAPL - 1339/2 022	P.CH.SEJ PADA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)



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391	7022/2022	18.02.2022	ABLAPL - 1339/2022	BADRINARAYAN PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 1)
392	7023/2022	18.02.2022	ABLAPL - 1338/2022	P.CH.SEJ PADA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 1)
393	7024/2022	18.02.2022	ABLAPL - 1338/2022	B.N.PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 1)
394	7025/2022	18.02.2022	ABLAPL - 1337/2022	G.JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 1)
395	7026/2022	18.02.2022	ABLAPL - 1336/2022	L.D.SAHO O-A	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMINAL MISC-3	(Seat No - 14)
396	7027/2022	18.02.2022	ABLAPL - 1334/2022	B.S.SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 14)
397	7028/2022	18.02.2022	ABLAPL - 1344/2022	P.K.BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 14)
398	7029/2022	18.02.2022	RSA-394/2012	G.SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-02-17		SECOND APPEAL	(Seat No - 3)
3	7030/	18.02.2	ABLAPL	M.R.	C.O.	COURT	Order Dtd.			(S

99	2022	022	- 1080/2 020	SAHOO		NO. 2 OLD	2022-02-17			ea t No - 3)
400	7031/ 2022	18.02.2 022	ABLAPL - 1602/2 020	JAYAKRIS HNA MOHAPATR A	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 3)
401	7032/ 2022	18.02.2 022	ABLAPL - 1363/2 022	M. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 3)
402	7033/ 2022	18.02.2 022	ABLAPL - 1364/2 022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMI NAL MISC- 3	(S ea t No - 14 )
403	7034/ 2022	18.02.2 022	ABLAPL - 1365/2 022	S.BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
404	7035/ 2022	18.02.2 022	ABLAPL - 1366/2 022	NIRANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
405	7036/ 2022	18.02.2 022	ABLAPL - 1367/2 022	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
406	7037/ 2022	18.02.2 022	ABLAPL - 1368/2 022	ACHYUTAN ANDA PATTANAI K	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28		CRIMI NAL MISC- 3	(S ea t No - 14 )
4	7038/ 2022	18.02.2	ABLAPL	ACHYUTAN	C.O.	COURT	Order Dtd.		CRIMI	(S

07	2022	022	- 1368/2 022	ANDA PATTANAI K		NO. 9 OLD	2022-02-16		NAL MISC- 3	ea t No - 14 )
408	7039/ 2022	18.02.2 022	ABLAPL - 1370/2 022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
409	7040/ 2022	18.02.2 022	ABLAPL - 1371/2 022	A.K.RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMI NAL MISC- 3	(S ea t No - 14 )
410	7041/ 2022	18.02.2 022	ABLAPL - 1372/2 022	M.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
411	7042/ 2022	18.02.2 022	ABLAPL - 1354/2 022	P.K.JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMI NAL MISC- 3	(S ea t No - 14 )
412	7043/ 2022	18.02.2 022	ABLAPL - 1353/2 022	N.K.ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
413	7044/ 2022	18.02.2 022	ABLAPL - 1352/2 022	P.CH.SEJ PADA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
414	7045/ 2022	18.02.2 022	ABLAPL - 1350/2 022	G.C.JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMI NAL MISC- 3	(S ea t No - 14 )

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4 1 5	7046/ 2022	18.02.2 022	ABLAPL - 1349/2 022	PABITRA KUMAR BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16		CRIMI NAL MISC- 3	(S ea t No - 14 )
4 1 6	7047/ 2022	18.02.2 022	ABLAPL - 1348/2 022	S.P. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
4 1 7	7048/ 2022	18.02.2 022	ABLAPL - 1347/2 022	P.K.MOHA NTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 14 )
4 1 8	7049/ 2022	18.02.2 022	ABLAPL - 2727/2 017	S.K.BHAN JADEO	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		CRIMI NAL MISC- 3	(S ea t No - 9)
4 1 9	7050/ 2022	18.02.2 022	ABLAPL - 2720/2 021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 9)
4 2 0	7051/ 2022	18.02.2 022	WP (C) - 23509/ 2020	M.BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-16			(S ea t No - 9)
4 2 1	7052/ 2022	18.02.2 022	CRLA- 117/20 22	GOPAL KRISHNA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18		CRIMI NAL APPEA L	(S ea t No - 1)
4 2 2	7053/ 2022	18.02.2 022	ABLAPL - 2525/2 021	MADHU NAIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 1)

4 2 3	7054/ 2022	18.02.2 022	CRLMP- 291/20 22	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18			(S ea t No - 1)
4 2 4	7055/ 2022	18.02.2 022	WP (C) - 33964/ 2020	CHINMAYA KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(S ea t No - 1)
4 2 5	7056/ 2022	18.02.2 022	WP (C) - 29151/ 2020	M.BARAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 1)
4 2 6	7057/ 2022	18.02.2 022	ABLAPL - 2491/2 021	G.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 1)
4 2 7	7058/ 2022	18.02.2 022	ABLAPL - 1969/2 021	S.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 1)
4 2 8	7059/ 2022	18.02.2 022	CONTC (CPC) - 478/20 17	M/S JYOTSNAR ANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)
4 2 9	7060/ 2022	18.02.2 022	CONTC (CPC) - 488/20 17	M/S JYOTSNAR ANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)
4 3 0	7061/ 2022	18.02.2 022	CONTC (CPC) - 489/20 17	M/S JYOTSNAR ANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)
4 3 1	7062/ 2022	18.02.2 022	CONTC (CPC) - 491/20 17	M/S JYOSTNA RANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)

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4 3 2	7063/ 2022	18.02.2 022	CONTC (CPC) - 492/2017	M/S JYOSTNA RANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)
4 3 3	7064/ 2022	18.02.2 022	CONTC (CPC) - 493/2017	M/S JYOSTNAR ANI RATH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)
4 3 4	7065/ 2022	18.02.2 022	JCRLA-25/2010	MR. HEMANT KUMAR RAYATSINGH	GENE RAL		Order Dtd. 2015-04-15 Annexure,	WITH DT-08/10/2012, DT-05/10/2012		(S ea t No - 1)
4 3 5	7066/ 2022	18.02.2 022	WP (C) - 22123/2015	H.K. PATRA	GENE RAL		Order Dtd. 2016-03-01 Petition, Annexure,		WRIT BRANC H-3	(S ea t No - 11 )
4 3 6	7067/ 2022	18.02.2 022	WP (C) - 185/2009	P.CH. PARIJA	GENE RAL		Order Dtd. 2011-01-12		WRIT BRANC H-2	(S ea t No - 8)
4 3 7	7068/ 2022	18.02.2 022	ABLAPL - 16454/2021	R.K.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(S ea t No - 8)
4 3 8	7069/ 2022	18.02.2 022	ABLAPL - 10556/2020	R.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(S ea t No - 8)
4 3 9	7070/ 2022	18.02.2 022	WP (C) - 2242/2022	RASMI RAJGURU	GENE RAL		Order Dtd. 2022-02-11			(S ea t No - 8)
4 4 0	7071/ 2022	18.02.2 022	WP (C) - 384/2018	R.K.NAYAK	GENE RAL		Order Dtd. 2020-02-07			(S ea t No - 1)

										No - 8)
441	7072/2022	18.02.2022	WP (C) - 11292/2021	R.BEHERA	GENERAL		Order Dtd. 2021-03-30			(Seat No - 8)
442	7073/2022	18.02.2022	BLAPL-11141/2021	P.K.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-18		CRMINAL MISC-2	(Seat No - 16)
443	7074/2022	18.02.2022	WP (C) - 23041/2010	G.SUNDAR A	GENERAL		Order Dtd. 2018-07-19		WRIT BRANCH-4	(Seat No - 17)
444	7075/2022	18.02.2022	WP (C) - 23041/2010	G.SUNDAR A	GENERAL		Entire Order		WRIT BRANCH-4	(Seat No - 17)
445	7076/2022	18.02.2022	WP (C) - 20764/2010	G.SUNDAR A	GENERAL		Order Dtd. 2022-02-16			(Seat No - 17)
446	7077/2022	18.02.2022	WP (C) - 7281/2010	BALARAM SINGH	C.O.		Order Dtd. 2022-02-17			(Seat No - 17)
447	7078/2022	18.02.2022	BLAPL-6426/2021	P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-16			(Seat No - 17)
444	7079/2022	18.02.2022	CRLA-94/202	RAHUL SETHI	C.O.	COURT NO. 2	Order Dtd. 2022-02-17			(Seat

8			2			OLD				t No - 17 )
4 4 9	7080/ 2022	18.02.2 022	WPC (OA C) - 1808/2 012	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 5 0	7081/ 2022	18.02.2 022	WPC (OA C) - 1729/2 017	SUBHRANS U BHUSANA MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 5 1	7082/ 2022	18.02.2 022	BLAPL- 8499/2 021	A.K. PAND A	C.O.	COURT NO. 12	Order Dtd. 2022-02-18		CRMIN AL MISC- 2	(S ea t No - 17 )
4 5 2	7083/ 2022	18.02.2 022	BLAPL- 7514/2 021	P.K. BEHE RA	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(S ea t No - 17 )
4 5 3	7084/ 2022	18.02.2 022	WP (C) - 3296/2 006	B. BAISAK H	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 5 4	7085/ 2022	18.02.2 022	WP (C) - 3296/2 006	P.K. MOHA NTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 5 5	7086/ 2022	18.02.2 022	WP (C) - 3296/2 006	P.K. LENK A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-17			(S ea t No - 17 )



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4 5 6	7087/ 2022	18.02.2 022	WP (C) - 3296/2 006	P.K.LENK A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 5 7	7088/ 2022	18.02.2 022	WP (C) - 18408/ 2010	M.R. ROUTRAY	C.O.	COURT NO. 4	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 5 8	7089/ 2022	18.02.2 022	WP (C) - 3122/2 010	A.C. JENA	C.O.	COURT NO. 16	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 5 9	7090/ 2022	18.02.2 022	WP (C) - 19521/ 2009	A.K.SAHO O	C.O.	COURT NO. 16	Order Dtd. 2022-02-17			(S ea t No - 17 )
4 6 0	7091/ 2022	18.02.2 022	WP (C) - 22357/ 2019	M.K.NAYA K	GENE RAL		Petition		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 9)
4 6 1	7092/ 2022	18.02.2 022	WP (C) - 18749/ 2009	M. BEHERA	C.O.		Order Dtd. 2022-02-17			(S ea t No - 10 9)
4 6 2	7093/ 2022	18.02.2 022	WP (C) - 10972/ 2009	M/S.BIPL AB P.B.BAHA LI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-02-17			(S ea t No - 10 9)
4 6 3	7094/ 2022	18.02.2 022	WP (C) - 9874/2 005	S.C. SUNADARA	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2022-02-16			(S ea t

						COURT				No - 109)
464	7095/2022	18.02.2022	WP (C) - 11505/2004	S.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-17			(Seat No - 109)
465	7096/2022	18.02.2022	WP (C) - 23335/2010	T.BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16			(Seat No - 109)
466	7097/2022	18.02.2022	WP (C) - 23335/2010	P.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16			(Seat No - 109)
467	7098/2022	18.02.2022	WP (C) - 6636/2010	S.P.DHAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-17			(Seat No - 109)
468	7099/2022	18.02.2022	WP (C) - 6635/2010	S.P.DHAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-17			(Seat No - 109)
469	7100/2022	18.02.2022	WP (C) - 17950/2009	D.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-17			(Seat No - 109)
470	7101/2022	18.02.2022	ITA-26/2012	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-17			(Seat No - 109)

471	7102/2022	18.02.2022	WP (C) - 41810/2021	P.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-09			(Seat No - 109)
472	7103/2022	18.02.2022	ITA-86/2012	D.K.SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 109)
473	7104/2022	18.02.2022	WP (C) - 91/2010	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 109)
474	7105/2022	18.02.2022	WP (C) - 92/2010	P.K.JENA	C.O.	DR (J)	Order Dtd. 2022-02-17			(Seat No - 109)
475	7106/2022	18.02.2022	WP (C) - 93/2010	P.K.JENA	C.O.	DR (J)	Order Dtd. 2022-02-17		WRIT BRANCH-2	(Seat No - 7)
476	7107/2022	18.02.2022	WP (C) - 8775/2010	MR.SURESH CH.DASH	C.O.	DR (J)	Order Dtd. 2022-02-17			(Seat No - 7)
477	7108/2022	18.02.2022	BLAPL-4228/2021	J.P.KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-17			(Seat No - 7)
478	7109/2022	18.02.2022	WP (C) - 20764/2010	G.SUNDAR A	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-16			(Seat No - 7)
4	7110/	18.02.2	FAO-	S.SWAIN	C.O.	COURT	Order Dtd.			(S

79	2022	022	650/2020			NO. 22	2022-02-16			eat No - 7)
480	7111/2022	18.02.2022	FAO-650/2020	A.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(Seat No - 7)
481	7112/2022	18.02.2022	WP (C) - 4604/2009	P.N.NAYAK	C.O.	IN CHAMBERS	Order Dtd. 2022-02-17			(Seat No - 7)
482	7113/2022	18.02.2022	WP (C) - 14019/2010	MR.AKSHAYA KU.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2022-02-17			(Seat No - 7)
483	7114/2022	18.02.2022	WP (C) - 14018/2010	T.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2022-02-17			(Seat No - 7)
484	7115/2022	18.02.2022	WP (C) - 2307/2010	D.D.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-02-17			(Seat No - 7)
485	7116/2022	18.02.2022	BLAPL-11626/2021	SARAT KUMAR JENA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 7)
486	7117/2022	18.02.2022	BLAPL-11503/2021	SARAT KUMAR JENA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 7)
487	7118/2022	18.02.2022	CRLMC-210/2022	G.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-16			(Seat No - 7)

488	7119/2022	18.02.2022	BLAPL-9682/2021	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2022-02-17			(Seat No - 7)
489	7120/2022	18.02.2022	FAO-260/2021	R.DAS	C.O.	COURT NO. 23	Order Dtd. 2022-02-17			(Seat No - 7)
490	7121/2022	18.02.2022	FAO-260/2021	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-02-17			(Seat No - 7)
491	7122/2022	18.02.2022	WP (C) - 13537/2010	SUJIT SATAPATHY	GENERAL		Order Dtd. 2010-08-13 Petition, Annexure, Entire Order,		WRIT BRANCH-1	(Seat No - 1)
492	7123/2022	18.02.2022	FAO-223/2018	C.R.NAYAK	C.O.	DR (J)	Order Dtd. 2022-02-17			(Seat No - 1)
493	7124/2022	18.02.2022	ABLAPL - 1004/2022	SIVA MOHANTY	GENERAL		Order Dtd. 2022-02-03			(Seat No - 1)
494	7125/2022	18.02.2022	FAO-223/2018	S.K.BHAN JADEO	C.O.	DR (J)	Order Dtd. 2022-02-17			(Seat No - 1)
495	7126/2022	18.02.2022	CRLA-328/2021	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-02-17			(Seat No - 1)
496	7127/2022	18.02.2022	RSA-172/2019	S.MOHARANA	C.O.	DR (J)	Order Dtd. 2022-02-17		SECOND APPEAL	(Seat No - )

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497	7128/2022	18.02.2022	WP (C) - 37155/2021	A.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 5)
498	7129/2022	18.02.2022	FAO-639/2020	S.K.SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(Seat No - 5)
499	7130/2022	18.02.2022	FAO-639/2020	P.K.MAHALI	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(Seat No - 5)
500	7131/2022	18.02.2022	WP (C) - 11969/2010	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 5)
501	7132/2022	18.02.2022	WP (C) - 14791/2010	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-17			(Seat No - 5)
502	7133/2022	18.02.2022	BLAPL-5187/2021	M.BARAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 5)
503	7134/2022	18.02.2022	MACA-326/2020	K.C.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-17		MISC. APPEAL SEC.	(Seat No - 3)
504	7135/2022	18.02.2022	MACA-318/2020	C.R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-17		MISC. APPEAL SEC.	(Seat No - 3)
505	7136/2022	18.02.2022	WP (C) - 3050/2022	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2022-02-18		WRIT BRANCH-7	(Seat No

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5 0 6	7138/ 2022	18.02.2 022	WP (C) - 2879/2 022	SURJYAKA NTA MANDAL	GENE RAL		Order Dtd. 2022-02-03			(S ea t No - 18 )
5 0 7	7139/ 2022	18.02.2 022	WA- 881/20 21	S.K.BEHE RA	GENE RAL		Order Dtd. 2022-02-09		M.J.C .	(S ea t No - 1)
5 0 8	7140/ 2022	18.02.2 022	OJC- 14884/ 1999	R.K.NAYA K	GENE RAL		Order Dtd. 2016-12-19		WRIT BRANC H-6	(S ea t No - 24 )
5 0 9	7141/ 2022	18.02.2 022	TRP (C) - 29/202 2	MD.ABID	GENE RAL		Order Dtd. 2022-02-07		M.J.C .	(S ea t No - 1)
5 1 0	7142/ 2022	18.02.2 022	BLAPL- 8939/2 021	S. C. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2022-02-17			(S ea t No - 1)
5 1 1	7143/ 2022	18.02.2 022	BLAPL- 11563/ 2021	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-02-17			(S ea t No - 1)
5 1 2	7144/ 2022	18.02.2 022	BLAPL- 9799/2 021	B. R. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-02-17			(S ea t No - 1)
5 1 3	7145/ 2022	18.02.2 022	BLAPL- 1169/2 022	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(S ea t No - 1)

514	7146/2022	18.02.2022	BLAPL-1175/2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(Seat No - 1)
515	7147/2022	18.02.2022	WP (C) - 40681/2021	J.P.KAR	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No - 1)
516	7148/2022	18.02.2022	BLAPL-11455/2021	B. B. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-02-17			(Seat No - 1)
517	7149/2022	18.02.2022	BLAPL-1100/2022	M.K.PANI	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(Seat No - 1)
518	7150/2022	18.02.2022	BLAPL-24/2022	SANTOSH KU DWIVEDY	C.O.	COURT NO. 23	Order Dtd. 2022-02-17			(Seat No - 1)
519	7151/2022	18.02.2022	WP (C) - 13852/2020	P.K.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-02-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 109)
520	7152/2022	18.02.2022	WP (C) - 40827/2021	SARAT DASH	C.O.	COURT NO. 3	Order Dtd. 2022-02-16			(Seat No - 109)
521	7153/2022	18.02.2022	BLAPL-1170/2022	B.G.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(Seat No - 109)
522	7154/2022	18.02.2022	BLAPL-9836/2	LAXMIDHAR	C.O.	COURT NO.	Order Dtd. 2022-02-17			(Seat No - 1)



2			021	MOHAPATRA		25				t No - 10 9)
5 2 3	7155/ 2022	18.02.2 022	WA- 365/20 21	D.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-15		M.J.C .	(S ea t No - 1)
5 2 4	7156/ 2022	18.02.2 022	CRLA- 582/20 15	R.B.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-17		CRIMI NAL APPEA L	(S ea t No - 5)
5 2 5	7157/ 2022	18.02.2 022	BLAPL- 11068/ 2021	S.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(S ea t No - 5)
5 2 6	7158/ 2022	18.02.2 022	WP (C) - 40827/ 2021	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2022-02-16			(S ea t No - 5)
5 2 7	7159/ 2022	18.02.2 022	BLAPL- 11372/ 2021	T.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 5)
5 2 8	7160/ 2022	18.02.2 022	BLAPL- 11040/ 2021	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 5)
5 2 9	7161/ 2022	18.02.2 022	BLAPL- 11049/ 2021	RAHUL SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 5)
5 3 0	7162/ 2022	18.02.2 022	WP (C) - 20885/ 2021	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(S ea t No - 5)

531	7163/2022	18.02.2022	WP (C) - 26657/2021	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 3	Order Dtd. 2022-02-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
532	7164/2022	18.02.2022	WPC (OAC) - 2617/2012	P.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 101)
533	7165/2022	18.02.2022	WPC (OAC) - 1527/2012	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 101)
534	7166/2022	18.02.2022	WP (C) - 28971/2021	J.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		WRIT BRANCH-7	(Seat No - 18)
535	7167/2022	18.02.2022	WP (C) - 1242/2022	K.C.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 18)
536	7168/2022	18.02.2022	WP (C) - 38719/2021	G. C. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No - 18)
537	7169/2022	18.02.2022	CONTC-1274/2022	K.C.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 18)
538	7170/2022	18.02.2022	WP (C) - 3572/2022	TAPAN SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-02-16		WRIT BRANCH (DIVI)	(Seat No)

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5 3 9	7171/ 2022	18.02.2 022	CONTC- 1192/2 022	M/S.MANA S PATI, S.KAR, S.S.PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 11 1)
5 4 0	7172/ 2022	18.02.2 022	CONTC- 1194/2 022	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 11 1)
5 4 1	7173/ 2022	18.02.2 022	WP (C) - 1578/2 017	K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 11 1)
5 4 2	7174/ 2022	18.02.2 022	BLAPL- 10998/ 2021	J.C.BARA L	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18			(S ea t No - 11 1)
5 4 3	7175/ 2022	18.02.2 022	BLAPL- 10636/ 2021	P.K.BARI K	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-17			(S ea t No - 11 1)
5 4 4	7176/ 2022	18.02.2 022	BLAPL- 10849/ 2021	R.K.BARI K	C.O.	COURT NO. 12	Order Dtd. 2022-02-18		CRMIN AL MISC- 2	(S ea t No - 11 1)

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